

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 26.04.2023 (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 107/2023 For Condone Delay IA No. 391/2023	Sai Kripa Constructions Vs Shree Velu Builders Private Limited	Mr. R Sreedhar	
2	Comp App (AT) (CH) (Ins) No. 108/2023 For Directions IA No. 392/2023	IFCI Limited Vs Sutanau Sinha RP & Anr.	M/s Surana & Surana	Mr. Avinash Krishnan Ravi Caveator
3	Comp App (AT) (CH) (Ins) No. 109/2023 For Stay IA No. 396/2023 For Exemption IA No. 397/2023	Arun Agarwal Vs Ram Ratan Kanoongo Erstwhile RP of Suryajyothi Spinning Mills Ltd & Anr.	Mr. Avinash Krishnan Ravi	
4	Comp App (AT) (CH) (Ins) No. 110/2023	Hari Babu Thota, RP of Shree Aashraya infra- con Ltd.	Mr. Anant Merathia	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 181/2022 Leave to file IA No.412/2022 To implead IA No. 743/2022 For Exemption IA No.411/2022 For Stay IA No.410/2022	Puissant Towers India Pvt. Ltd Vs Neueon Towers Ltd & 9 Ors.	Mr. Sandeep Bajaj	Ms. K. Purna Chandra Rao Mr. K Koteswara Rao Mr. Chevanan Mohan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors	Mr. B Thilak Narayanan	Ms. R Mithra- R2
7	Comp App (AT) (CH) (Ins) No. 112/2022 For Exemption IA No. 263/2022 For Stay IA No. 262/2022	Srinivasa Ediffice Private Limited Vs ECI Infra Towers Company Pvt Ltd & Anr.	Mr. VVSN Raju	Ms. G. Kalpana R1 / RP
8	Comp App (AT) (CH) (Ins) No.144/2022 For Stay IA No. 331/2022	Jai Jinendra Enterpises Vs Sanjeevi C & 7 Ors.	Mr. Pawan Jhabakh Mr. Jerin Asher Sojan	
9	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	Mr. SR Sundar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2
11	TA 106/2021 (Comp App (AT) No. 171/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax WITH	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
12	TA 107/2021 (Comp App (AT) No. 172/2019)	Tecnotree Convergenc Pvt Ltd Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra

13	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director Mr. A. Srinivasulu Reddy WITH	Mr. T Ravichandran	Mr. M Anil Kumar
14	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy.CSTE Const. & 2 Ors WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain- R2
15	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. Mayank Jain
16	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer	Mr. T Ravichandran	Ms. Shipra Shukla
17	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr.Srinivasaraju Chitrapu	Ms.K. Sandhya Rani R1 Mr. S Chidambaram, PCS- R3 & R4 Mr. Arpit Shukla R5 & R6
18	Comp. App (AT) (CH) (Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes Pvt Ltd	Mr. T. Ravichandran	
19	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
20	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1

21	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1 Mr. S Ramesh- R2
22	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran-R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar-R10
23	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar-R2-R5 Mr. C Vigneswaran-R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
24	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
25	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Relief IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. S.Sriraman- R1 Mr. Gowtham KumarR2,R3, R5 & R6 Mr. N.P. VijaykumarR7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9
26	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Relief IA No. 99/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. S.Sriraman- R1 Mr. Thriyambak J Kannan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4

				Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan- R7
27	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr	Mr. K. Gaurav Kumar	Ms. M Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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